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Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 30th July, 2018.

NOTIFICATION No. 32/2018

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice of Shri S.P. Sahu, Commissioner (RI & I) (in Revenue Headquarters) for voluntary retirement from the Indian Revenue Service (Customs & Central Excise) under Fundamental Rule 56(k) with effect from 31st July, 2018.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
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New Delhi-110064

Copy to:-
1. Shri S.P. Sahu, Commissioner (RI & I), Revenue Headquarters.
2. The Under Secretary (Ad.I), Department of Revenue, North Block, Delhi – 110001.
3. PS to FM/ MOS(R)/ FS/ Chairman CBIC/All Members (CBIC)/ JS (Admin CBIC)/ Commissioner (Coordination/CBIC) DS(Ad.II)/ Dir(Ad.IIA&B)/DS(AdV).
4. SS(R)/ JS(R)/ DS (Hqrs).
5. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD).
6. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
7. SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.